

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.05/(MAH)/2014
CA No.


CORAM:

Present: SHRI BM. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Ganesh Jaiswal
V/s.
M/s. Tourist Inn. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Madhuri Raibagkar	Advocate	

ORDER

TCP No. 05/397-398/CLB/MB/MAH/2014

1. The Learned Representative of the Petitioner is present. However, nobody is present from the side of the Respondents.
2. It is stated by the present Learned Counsel that she was telephonically informed by the Counsel of the Respondents who is based in Nagpur that due to personal reasons he is not able to attend the proceedings, hence seeking adjournment.
3. Since the pleadings are complete in this case, therefore, the Petition is listed for Final Hearing on 10th July, 2017. The Learned Counsel to communicate the next date of hearing to the Respondents Learned Representative.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 02.05.2017